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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1765/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: Suprabha Protective Products Pvt. Ltd  
V/s.  
Phoenix Trading & Consulting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

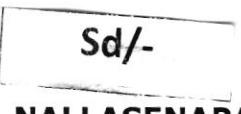
S. No.	NAME	DESIGNATION	SIGNATURE
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23  
1. Adv. Anant B. Bobe for Respondent  
2. CS Anuradha M. Bhat Pcs Jr. ABB  

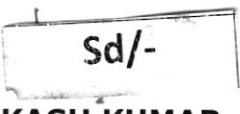

**ORDER**

CP No.1765/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)